

(ग) क्या अन्य किसी स्थानों में भी कुछ अफीम पकड़ी गई है ; और

(घ) पकड़ी गयी अफीम से सरकार को क्या आमदनी हुई है ?

**वित्त मंत्री (श्री मोरारजी देसाई) :**

(क) और (ख) इससे बरे में अखबारों में खबर छपी थी, लेकिन भारत सरकार के मादक द्रव्य विभाग (नार्कोस डिपार्टमेंट) को पंजाब सरकार के सम्बद्ध अधिकारियों से अभी ब्यौरा नहीं मिला है। जितनी जल्दी हो संभव, मभा को भेज पर एक विवरण रख दिया जायगा जिसमें ब्यौरे की बातें दी रहेंगी।

(ग) जी हां।

(घ) इससे भारत सरकार को कोई आमदनी न होगी, क्योंकि जन्त की गई अफीम पर राज्य सरकार का अधिकार होता है।

#### Coal Deposits in J. & K.

997. { Shri Abdul Ghani Goni:  
Shri Inder J. Malhotra:

Will the Minister of Mines and Fuel be pleased to state:

(a) whether any survey of coal deposits in Jammu and Kashmir State has been held in recent years;

(b) what is the estimate of such deposits; and

(c) what steps are being taken to exploit the same on a large scale?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) Yes, Sir.

(b) The Geological Survey of India has proved 56.56 million tonnes of quarriable reserve of lignite (Brown Coal) in Nichhaom, Chowkibal and adjacent areas in Kashmir Valley and 6.7 million tonnes of coal at Kalakot in recent years.

(c) Schemes for the exploitation of the coal and lignite deposits are being undertaken by the State Government.

#### Tenure of Military Personnel

**998. Shri P. N. Kayal:** Will the Minister of Defence be pleased to state:

(a) the time for which a high military officer is generally stationed at a particular place;

(b) whether there are any hard and fast rules about their transfer of promotions; and

(c) if so, what are those rules, cadre-wise?

**The Minister of Defence (Shri Krishna Menon):** (a) Senior military officers are generally stationed at a particular place for a period of 2 to 4 years.

(b)(1) There are no hard and fast rules to regulate transfers but by and large these are determined by one of the following factors:—

(i) Promotion or completion of tenure.

(ii) Medical grounds.

(iii) Disciplinary grounds.

(iv) Compassionate grounds.

(v) Reasons of career planning so as to give officers experience in various types of appointments before they come up for promotion to higher ranks.

(vi) New commitments.

(2) There are definite rules laid down by Government for promotion.

(c) Promotions to the ranks of Colonel to Major General both inclusive are made from among eligible officers on the recommendations of the Selection Board constituted for the purpose. Selection of officers for promotion to the ranks of Lieut-General and General is made by the Government. To be eligible for promo-